

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4365

ANSWERED ON:18.12.2014

RTO

Venkatesh Babu Shri T.G.

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the number of Road Transport Offices (RTOs) located in the country, State-wise;
- (b) whether the Union Government has issued any direction to the States/UTs to streamline and limit the number of licenses being issued by the RTOs on daily basis and check issue of licenses to illegitimate drivers;
- (c) if so, the details thereof and the reaction of the States thereto; and
- (d) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) The State-wise number of Road Transport Offices (RTOs) in India are as under :

(As per reports compiled on 17.12.2014)

Sl.No. State/Union Territories No. of RTO/RTA

1	Andhra Pradesh & Telangana	94
2	Andman & Nicobar	1
3	Arunachal Pradesh	12
4	Assam	27
5	Bihar	38
6	Chandigarh	1
7	Chattisgarh	27
8	Dadra and Nagar Havelli	1
9	Daman and Diu	2
10	Delhi	13
11	Goa	10
12	Gujarat	28
13	Haryana	82
14	Himachal Pradesh	70
15	Jammu & Kashmir	22
16	Jharkhand	22
17	Karnataka	58
18	Kerala	73
19	Lakshadweep	1
20	Madhya Pradesh	49
21	Maharashtra	50
22	Manipur	8
23	Meghalaya	11
24	Mizoram	8
25	Nagaland	8
26	Odisha	38
27	Puducherry	4
28	Punjab	76
29	Rajasthan	53
30	Sikkim	4
31	Tamil Nadu	137
32	Tripura	8
33	Uttar Pradesh	76
34	Uttarakhand	18
35	West Bengal	46
	Total	1,176

(b) to (d) Ministry of Road Transport and Highways has not issued direction to limit the number of licenses. However, this Ministry from time to time sensitizes State Governments/Union Territory Administrations to take various steps in issuing driving licenses and also to verify existing driving licenses and registration certificates.